

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 701/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President





SH. S.K MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Bhajan Singh Partap Singh and Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2)&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|-----------------|-----------------------|-------------------------------------|---|
| 1. | RAKESH SIMHA    | Advocate              | for petitioner                      |    |
| 2. | DILEEP SHIVPURI | SR. STANDING COUNSEL  | FOR Income-Tax Dept.<br>for RO (NR) |   |
| 3. | C. BALOUM       | Company<br>Prosecutor |                                     |  |
| 4. | CHETANA KANDPAL | Company Prosecutor    | For OL, Delhi                       |  |

ORDER


Learned counsel for the OL has stated that the report of the OL has already been filed on 22.04.2015. However learned counsel for the petitioner states that he did not receive the copy of the same. A copy of the same be supplied to the counsel for the petitioner during the course of the day. The Registry shall also ensure the availability of the same on record.

Contd....

Learned counsel for the petitioner may reply to the objections raised by the Income Tax Department.

List for arguments on 10.04.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)